

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4358
ANSWERED ON:19.12.2012
DEPUTATION IN CBI
Semmalai Shri S.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether many posts in the Central Bureau of Investigation (CBI) have been filled by deputation and not by direct recruitment by CBI;
- (b) if so, whether officers recruited directly in CBI are not getting due promotion in due time;
- (c) if so, the details thereof;
- (d) the number of officers on deputation in CBI as on date; and
- (e) the reasons for filling the vacant post on deputation?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

- (a): Yes, Madam. CBI takes personnel by direct recruitment as well as on deputation basis as per the Recruitment Rules for the posts/ranks concerned.
- (b) & (c): The directly recruited officers/officials get their promotions as per the seniority and rules governing their promotion.
- (d): At present, 2164 officers/officials are working in CBI on deputation/absorption basis.
- (e): CBI not only investigates cases pertaining to corruption but also cases of all hues i.e. conventional crimes like murder, kidnapping, human trafficking, organized crimes, wild life crimes, theft of antiquities, cases pertaining to narcotics, cyber crime, economic frauds etc. While the departmental officers belonging to CBI are good in investigation of the document based cases mostly pertaining to anti-corruption, the officers coming on deputation from the State Police are good in investigation of offences of conventional nature like murder, kidnapping, organized crimes, etc. The deputationists also bring ground level intelligence and knowledge of field activities. The deputationist officers are also aware of local laws, local conditions and local languages. Taking officers from State Police also improves the co-ordination and interaction with the States, whose consent is required for taking up any investigation by the CBI.